

earmarked for minor irrigation (including ground water development).

(e) A Statement is enclosed.

#### STATEMENT

*Eighth Five Year Plan Outlays for Minor Irrigation (which includes ground water development also)*

S.No.	State/UTs	Outlay of Minor Irrigation (Rs. Crores)
<i>States</i>		
1	Andhra Pradesh	234.68
2	Arunachal Pradesh	53.69
3	Assam	183.45
4	Bihar	1021.30
5	Goa	13.10
6	Gujarat	240.00
7	Haryana	134.45
8	Himachal Pradesh	95.25
9	J and K	84.20
10	Karnataka	306.91
11	Kerala	130.00
12	Madhya Pradesh	728.37
13	Maharashtra	612.17
14	Manipur	25.00
15	Meghalaya	29.03
16	Mizoram	11.75
17	Nagaland	21.00
18	Orissa	389.40
19	Punjab	113.20
20	Rajasthan	171.92
21	Sikkim	11.50
22	Tamil Nadu	250.00
23	Tripura	31.50
24	Uttar Pradesh	400.60
25	West Bengal	370.00
Total States		5662.47
<i>Union Territories</i>		
26	A and N-Islands	4.24
27	Chandigarh	1.00
28	D and N Haveli	3.00
29	Daman and Diu	0.44
30	Delhi	8.00
31	Lakshadweep	0.00
32	Pondicherry	5.11
Total UTs		21.79
Total States and UTs		5684.26
Central sector		293.00
Grand Total		5977.26

#### Kendriya Vidyalayas having Hostels

532. SHRI LALIT ORAON : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the names of Kendriya Vidyalayas that have attached hostels, State-wise;

(b) whether the Government propose to construct some new hostels during 1996-97;

(c) if so, the locations thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) Kendriya Vidyalayas having hostels

Name of State	Name of KV's
Bihar	1. Jawaharnagar
Delhi	2. No. 1 Delhi Centt
Haryana	3. Jhajjar
Karnataka	4. ASC Bangalore
Madhya Pradesh	5. No. 1 Gwalior
	6. Pachmarhi
Maharashtra	7. Vayusena Nagar Nagpur
Punjab	8. No. 1 Ferozepur
	9. No. 2 Jalandhar Cantt
Tamil Nadu	10. IIT Madras
Uttar Pradesh	11. Lansdowne

(b) No, Sir

(c) Does not arise.

(d) The facilities available are found adequate to meet the present requirements.

[English]

#### Mismanagement in Asiatic Society

533. SHRI SANDIPAN THORAT : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government are aware that valuable treasure at priceless items are vanished from the Asiatic Society, Calcutta due to mismanagement by vested interest and that the General Secretary has sought judicial inquiry into the theft and other irregularities being committed in the Institute;

(b) if so, the facts of the matter and details of action taken on the representation from General Secretary of the Society;

(c) the present status of the case; and

(d) the policy of the Government to protect and preserve the rich cultural heritage of the country and fresh initiatives proposed to be taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) The Asiatic Society, Calcutta has reported that some valuable treasures and priceless items had vanished from Asiatic Society prior to taking over of the Society by the Government of India. The management of the Society had approached the Department of Culture for setting up of an inquiry commission under the Commission of Inquiry Act, 1952.

(b) The Society was asked to refer the matter to the Central Bureau of Investigation.

(c) The Society has now informed that the Central Bureau of Investigation could not invoke its jurisdiction, since the alleged offence took place prior to 1984, when the Asiatic Society of Calcutta was not takenover by the Government of India.

(d) The institutions which are fully funded by the Government of India have introduced round-the-clock security and surveillance by deputing the security staff, as well as security forces, wherever necessary, and have also introduced scientific methods like Closed Circuit T.V., metal detectors etc. As far as preservation is concerned, the preservation of the objects are carried out in scientific manner through government laboratories and specialised agencies.

[Translation]

#### Bihar Hindi Granth Academy

534 SHRI ANAND RATNA MAURYA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the objective of Bihar Hindi Granth Academy and its achievements in the last three years;

(b) whether the Academy has been resorting to unauthorised publishing of unapproved books instead of the approved manuscripts of many writers during the last three years;

(c) if so, the reasons for such indifference and violation of rules; and

(d) the steps taken for publishing standard books and payment of royalty by improving the working of the Academy?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) In pursuance of the decision to promote Indian Languages as the medium of instruction at the University level, Bihar Hindi Granth Academy was set up by the State Government in 1970 as an autonomous organisation. The Academy has

produced 23 books in different disciplines during the past three years.

(b) No complaint has been received by the Central Government in the matter.

(c) and (d). Does not arise.

[English]

#### National Libraries

535. SHRI JAG MOHAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the National Libraries, libraries run by the State Governments and local agencies directly or with their financial aid, are suffering badly on account of rising cost of books and declining allocations of finances and fall in the value of rupee vis-a-vis foreign currency,

(b) whether the present state of affairs is choking the flow of new ideas and thoughts to the country and

(c) if so, the corrective measures being taken by the Government in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) Library is a State subject and as such the libraries run by the State Governments are to be provided funds by the States. However, the libraries which are fully funded by the Central Government are able to procure lesser number of books on account of rising cost of books and non-allocation of more funds due to financial constraints.

(b) and (c). The Working Group on Libraries and Informatics set up by the Planning Commission for the formulation of 9th Five Year Plan has recommended for more allocation of funds for the Libraries during the 9th Plan period.

#### National Institute of Computer in Kerala

536. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government propose to set up the National Institute of Computer and Allied Technology in Kerala;

(b) if so, the details thereof; and

(c) the time by which the institute is likely to be set up?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (c). There is a proposal to establish an institute namely Rajiv Gandhi National Institute